

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 35 OF 2016 &  
IA NOs. 89 & 90 OF 2016**

**Dated: 11<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**GMR Kamalanga Energy Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.2

**ORDER**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.2.  
Notice be issued to the other respondents returnable on 11.03.2016. Dasti in  
addition is permitted.

List the matter on **11.03.2016.**

**IA No. 89 OF 2016**  
*(Application for filing additional documents)*

Heard the learned counsel for the applicant/appellant.

The application is allowed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk